

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 907 of 2002

Jabalpur, this the 21st day of June, 2004

Hon'ble Mr. M.P. Singh, Vice Chairman  
Hon'ble Mr. Madan Mohan, Judicial Member

Nidaji Karande  
Research Assistant Grade-II  
Tropical Forest Research Institute  
P.O. RFRC, Jabalpur

APPLICANT

(By Advocate - Shri M.N. Banerjee)

VERSUS

1. Union of India through  
the Secretary to the Government  
of India, Ministry of Environment and  
Forests, Paryavaran Bhavan, CGO  
Complex, Lodi Road,  
New Delhi.

2. The Secretary,  
Indian Council of Forestry Research  
and education(ICFRE)  
P.O. New Forest,  
Dehradun(Uttaranchal)-248006

3. The Director,  
Tropical Forest Research  
Institute (TFRI)  
P.O. RFRC, Mandla Road,  
Jabalpur(M.P.)-482021

RESPONDENTS

(By Advocate - None)

O R D E R (ORAL)

By M.P. Singh, Vice Chairman -

By filing this OA, the applicant has sought the  
following main reliefs :-

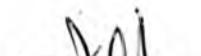
"1. to grant Seniority to the applicant in the grade  
of "Research Assistant II(General)" with effect from  
the date of appointment of the applicant on this post  
of "Research Assistant II(General)", i.e. from 18.4.1990  
(instead of 01.10.1996) and to consider him for  
promotion to the next higher grade of RAI(General)  
based on his seniority in the grade of RAI(General)  
w.e.f. 18.4.1990.

2. to grant all consequential monetary benefits  
(arrears of pay etc.) with effect from 18.4.1990."

2. None is present on behalf of the respondents. Since,  
is  
it/an old matter of the year 2002, we are disposing of the  
same by invoking the provisions of Rule 16 of the Central  
Administrative Tribunal(Procedure) Rules, 1987. Heard the  
learned counsel for the applicant.

3. The learned counsel for the applicant states that during the pendency of the OA, the respondents have issued an order dated 19.3.2004, whereby the applicant is to be deployed and absorbed on the post of Assistant Security Inspector with effect from 18.4.1990. The letter further clarifies that Shri Karande will be eligible for benefits of financial upgradation under ACP scheme in the ICFRE's promotional channel of Assistant Security Inspector (Rs.1200-2040) to Caretaker(1400-2300) to Security Officer (Rs.2000-3500). A copy of the order dated 19.3.2004 was produced by the learned counsel for the applicant. Which is taken on record. In the light of the aforesaid order, no further argument has been put forth by the learned counsel for the applicant and, therefore, there remains nothing for consideration by this Tribunal. The OA is accordingly disposed of. No costs.

  
(Madan Mohan)  
Judicial Member

  
(M.P. Singh)  
Vice Chairman

SKM

Issued  
on 29/6/04  
B/5

पृष्ठांकन सं. ओ/न्या..... जबलपुर, दि.....  
या तितिथि भारती दिनः—

(1) सहिव, उच्च व्यायामाला दा. एस.सी.एस.एन., जबलपुर  
(2) आवेदक श्री/श्रीमती/कु..... के लालसाल  
(3) फृजवी श्री/श्रीमती/कु..... के काजसाल  
(4) विद्यालय, दोपाठा, जबलपुर जवाहरेंद्र  
सूचना एवं आवश्यक कार्यवाही देतु

MNTBamraju  
Om Namah Sh  
h. Bajrangi  
29.6.04